

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 270 of 2020

In the matter of:

Park Energy Pvt. Ltd.

....Appellant

Vs.

Syndicate Bank & Ors.

....Respondents

Present:

Appellant: Mr. Ramji Srinivasan, Senior Advocate with Mr. Puneet Singh Bindra, Advocate.

Respondents: Mr. K. V. Balakrishnan, Advocate.

ORDER

(Through Virtual Mode)

02.06.2020: Heard Shri Ramji Srinivasan, learned Senior Counsel representing the Appellant in part.

It appears that the Respondents have not filed their reply. Learned counsel for the Respondents seeks and is granted four days' time to file reply. Rejoinder, if any, be filed within three days thereof.

List for concluding the hearing on 17th June, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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